

Title: Need to provide a special Central assistance to the landless agricultural workers of Nawarangpur Parliamentary Constituency, Orissa with a view to check their migration from the region in search of jobs.

SHRI PARSURAM MAJHI (NOWRANGPUR): The tribals in Nawarangpur Parliamentary Constituency, Orissa are facing a major livelihood crisis. Most of them are migrating to other states in search of job. The main reason of their migration is not far to seek. The agricultural workers get job hardly for 130 days in a year. There are three lakh agricultural workers and 2.5 lakh marginal farmers in my Constituency who get income generation jobs hardly for 130 days in a year. Apart from them about 50 per cent of tribals including Kondhas, Paraja's, Bhatras and Gonds are landless labourers who have not been able to get (pattas) records of rights from the Government. Also, 40 percent of the marginal tribal farmers own less than 1 acre of land which they are not able to cultivate due to poor irrigation facilities. Poverty is also a stumbling block in cultivating their land. Being landless most of them are not able to get loan from the bank.

Under the circumstances, I demand that the farmers of Nawarangpur Parliamentary Constituency may be sanctioned special Central assistance for cultivating of the land. The banks should extend loan to them at low rate of interest. A Central scheme be sponsored for providing jobs to the landless people throughout the year. I demand the Government of India to make all out efforts to stop migration of the people of these district.